

and the rice that they will get from us will be about 40,000 tons. With this stock they hope to maintain the 6 oz. rice portion of the rations.

Shri P. Ramaaswamy: May I know how much millets the Hyderabad Government have agreed to export without prejudice to local needs?

Shri M. V. Krishnappa: This year, they are able to give us 15,000 tons of millets for Madras and 10,000 tons for Mysore. Regarding next year's figures, a final decision has not yet been taken, but they have got an exportable surplus to other provinces in the case of millets.

Shri Bogawat: May I know if inter-State transport of millets between Hyderabad and Bombay is allowed?

Shri M. V. Krishnappa: Inter-provincial restrictions have not yet been removed.

Shri B. S. Marthy: May I know, Sir, what is the total stock of rice available, and whether this will suffice until further supplies are given?

Shri M. V. Krishnappa: The monthly offtake of Hyderabad is only 6,500 tons, and they have got nearly 18,000 tons with them. By the end of this year, they will have a carry-over of 10,000 tons of rice, and rice procurement has already started in that State.

Shri Namblar: May I know whether there are famine-stricken areas or districts in the State of Hyderabad, and if so what steps are taken to send relief to those areas?

Shri M. V. Krishnappa: There are famine and scarcity areas in every province. In Hyderabad, in the Nalgonda area this year there was some scarcity at the beginning, and we have taken all steps to send them relief. 15 per cent. of the gifts or aid from foreign countries that we receive, is diverted to these areas, for proper distribution.

Shri Namblar: May I know whether they are distributed free of cost, or as wages?

Shri M. V. Krishnappa: Gifts are meant always for free distribution.

Shri Namblar: But.....

Mr. Deputy-Speaker: If it is 'but' there is another opportunity elsewhere.

Dr. Suresh Chandra: May I know whether the hon. Minister is aware of the famine conditions prevailing in Aurangabad district due to the decontrol of millets?

Shri M. V. Krishnappa: The famine scarcity cannot be attributed to the relaxation in millet movement in the country. Always it so happens that in the leanest months of August and September, there is a little rise in prices in case of every foodgrain, and then all at once they register a considerable fall. In any case, we cannot attribute the scarcity condition to the relaxation in the case of millets in that State.

RAILWAY WORKSHOP AT GORAKHPUR

***987. Shri B. N. Roy:** Will the Minister of Railways be pleased to state whether the extension of the Railway workshop and new constructions in that connection at Gorakhpur will start during the current financial year?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): Yes.

Shri B. N. Roy: May I know the reasons for the delay in the construction?

The Deputy Minister of Railways and Transport (Shri Abagyan): There is no delay, Sir. About Rs. 20 lakhs will be spent this year, and the whole thing will be completed within three years.

RAILWAY STATION BETWEEN DEORIA AND NUNKHAR STATIONS

***988. Shri B. N. Roy:** Will the Minister of Railways be pleased to state:

(a) whether the construction of a new Railway Station between Deoria and Nunkhar Stations in N. E. Railway has been stopped or postponed; and

(b) if the answer to part (a) above be in the affirmative the reasons therefor?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). The work of constructing a crossing station between Nunkhar and Deoria Sadar has not been postponed. This work, however, was interrupted on account of the contractor's failure to progress it properly. It became necessary to call for fresh tenders for this work, which will be re-started as soon as a new contractor has been selected.

RAMGAPARA-TEZPUR RAILWAY LINK

***989. Shri K. P. Tripathi:** Will the Minister of Railways be pleased to state:

(a) whether Government have decided to extend the North Eastern Railway from Ramgopara North to Tezpur by abolishing the narrow gauge Tezpur-Bolipur Railway; and

(b) if so, when the work is likely to be taken up?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawas Khan): (a) No decision has so far been taken in regard to the Metre Gauge extension of the North Eastern Railway from Rangapara North to Tezpur by abolishing or converting the narrow gauge Tezpur-Ballpara Railway.

(b) Does not arise.

Shri K. P. Tripathi: May I know what will be recurring loss in running the Tezpur-Ballpara Railway as it is?

Shri Shahnawas Khan: We have not estimated that.

KULU VALLEY TRANSPORT COMPANY

*990. Shri Hem Raj: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Kulu Valley Transport Company Ltd., has failed to run through services on the Pathankot Manall Road; and

(b) if the answer to part (a) above be in the affirmative, whether the Northern Railway is ready to run it solely under its own management?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The circumstances leading to the failure of the Company to run its services are at present under investigation by a Special Committee of Enquiry and the question whether its resumption is possible and if so under what agency will be decided on receipt of their report.

Shri Hem Raj: When will the report of the Enquiry Committee be received.

Shri Alagesan: It will be made available very shortly.

REPORT ON LOSSES AND DAMAGES TO GOODS IN TRANSIT

*991. Shri N. P. Sinha: (a) Will the Minister of Railways be pleased to refer to the reply to my starred question No. 1978 asked on the 22nd July, 1952 regarding losses of goods in transit and state whether the Director of the Railway Board has submitted any Report?

(b) If so, what improvements with regard to booking of passengers and merchandise has he suggested?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Mechanizing the issue of monthly suburban season tickets and adoption of Station Rate Registers

Shri N. P. Sinha: May I request the hon. Minister to lay a copy of the report on the Table of the House.

Shri Alagesan: It can be laid, Sir.

Mr. Deputy-Speaker: The question put by Shri V. P. Nayar in its present form has been modified, in the following way. Now, it is open to anybody to go to a foreign country and read. These are not things which the Central Government takes the responsibility to answer. The only alternative before the hon. Speaker was to disallow the whole question. But it has been modified. In fact it need not have been modified, it might as well have been rejected. If the hon. Members want that alternative, I shall pursue that course hereafter.

Shri V. P. Nayar: May I request you to kindly read the whole question which was modified?

Mr. Deputy-Speaker: The modified question reads like this:

"Will the Minister of Health be pleased to state

(a) the number of medical students from India who are studying medicine abroad;....."

No list is possible, for it is open to any person, if only the necessary exchange is available, to go and read elsewhere. Then,

"(b) the average amount spent abroad by these medical students yearly;..."

That is a private affair between the father and the son.

The third part of the question reads:

"(c) whether the Government has taken any definite steps for upgrading the medical college in India so that Indian students do not waste money abroad?"

That is a suggestion for action.

This question as it was given must have been rejected. It has unfortunately been admitted, and this opportunity has been given to the hon. Member. If he wants any answer, it will be given; otherwise it will not be taken notice of. No amendment will be allowed, and it will be rejected wholesale.

Shri V. P. Nayar: Sir, I do not wish to put any supplementaries on this mutilated question.

Mr. Deputy-Speaker: Very well. I shall go to the next question.